

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2007  
CC 12881/2007

(From the judgement and order dated 10/08/2007 in FA No. 474/1994 of The  
HIGH COURT OF BOMBAY)

ABDUL HAMID MOHD.IBRAHM.TUNGKR.(D)TR.LRS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for stay, c/delay in filing SLP and office report)

Date: 14/12/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. Shivaji M. Jadhav,Adv.

Mr. Sameer Parekh, Adv.

Mr. D.P. Mohanty, Adv.

Ms. Ranjeeta Rohatgi, Adv.

for M/s. Parekh & Co.

For Respondent(s)

Mr. Ajay Sharma,Adv.

UPON hearing counsel the Court made the following  
ORDER

List on the notified date.

Till then interim order passed by the High Court on

05.10.2007 shall continue.

(PAWAN KUMAR)  
COURT MASTER

(ANAND SINGH)  
COURT MASTER